

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
STARRED QUESTION NO. 13
ANSWERED ON 03.02.2025

CONCESSIONAL METRO PASSES FOR STUDENTS

***13: SHRI A. A. RAHIM:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government is ready to implement concessional metro passes for students in the Delhi Metro Rail Corporation (DMRC);
- (b) if so, the steps that have been taken by the Central Government to introduce concessional metro passes for students in DMRC;
- (c) the specific hurdles which are delaying the implementation of concessional metro passes for students, and the steps which are being taken to resolve them; and
- (d) whether Government is ready to implement concessional metro passes for students across the country where the Central Government has shares?

ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI MANOHAR LAL)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE RAJYA SABHA STARRED QUESTION NO. 13 FOR ANSWER ON 03.02.2025 REGARDING CONCESSIONAL METRO PASSES FOR STUDENTS ASKED BY SHRI A. A. RAHIM, HON'BLE M.P.

(a) to (d): DMRC has informed that the present fare structure of Delhi Metro Rail Corporation is as per the recommendation of statutory Fare Fixation Committee. As per the extant law the Fare structure recommended by Fare Fixation Committee is binding on Metro Companies.

Further, as per extant policy, concerned State Governments are responsible for sustainability of metro operations of Metro companies. Therefore any type of concession for travel in the metro system needs to be implemented through a separate mechanism without affecting the regular fare structure of Metro Rail Companies to be scrupulously devised by concerned State Governments so that it is not subjected to misuse.
